

(b) and (c). As the Administrative Reforms Commission was examining various questions, including the proper organisations of the Government of India Ministries, the recommendation was not pursued further.

(d) Copies of the Report have been placed in the Parliament Library.

नार्थ और साउथ एवेन्यु, नई दिल्ली में केन्द्रीय लोक निर्माण विभाग के कर्मचारियों को नौकरों के क्वार्टरों का प्रावटन

6046. श्री अविषन : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में केन्द्रीय लोक निर्माण विभाग ने कितने कर्मचारियों को साउथ और नार्थ एवेन्यु, नई दिल्ली स्थित संसद सदस्यों के नौकरों के क्वार्टरों का प्रावटन किया है ;

(ख) संपदा कार्यालय द्वारा उनको उनका प्राथमिकता की तिथि के आधार पर क्वार्टर आवंटित न करने के क्या कारण हैं ; और

(ग) उन कर्मचारियों को नौकरों के उक्त क्वार्टर आवंटित करने के क्या कारण हैं ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री (श्री के. के. शाह) : (क) केन्द्रीय लोक निर्माण विभाग के आवश्यक ड्यूटी के स्टाफ के 9 सदस्यों को नार्थ तथा साउथ एवेन्यु में सर्वेंट क्वार्टर आवंटित किये गये हैं।

(ख) और (ग). ये सर्वेंट क्वार्टर संसद के दोनों सदनों की आवास समितियों के अध्यक्षों की संयुक्त समिति की सहमति तथा अनुमोदन से नार्थ तथा साउथ एवेन्यु के क्षेत्रों में संसद सदस्यों की कुशल सेवा हेतु केन्द्रीय लोक निर्माण विभाग के आवश्यक अनुरक्षण स्टाफ को प्रावटित हैं। संसद सदस्यों से वक्त बेवक्त प्राप्त शिकायतों पर प्रभावकारी ढंग से ध्यान देने के लिए यह आवश्यक हो गया है कि ड्यूटी स्टाफ को इन क्षेत्रों में रखा जाए, क्योंकि सामान्य पूल में नार्थ और साउथ एवेन्यु के क्षेत्र में टाईप-1 का कोई वास उपलब्ध नहीं है।

RECRUITMENT POLICIES IN GOVERNMENT PRESS, NASIK

6047. Shri Z. M. Kahandole : Will the Minister of Health and Family Planning and Works, Housing and Urban Development be pleased to state :

(a) whether it is a fact that the Manager of the Government Printing Press at Gandhinagar, Nasik (Maharashtra) does not even call for interview the Scheduled Caste and Scheduled Tribe candidates seeking non-technical employment and so the employment percentage policy of Government is not followed there; and

(b) if so, whether Government propose to stop this ?

The Minister of Health and Family Planning and Works, Housing and Urban Development (Shri K. K. Shah) :

(a) No. The Policy of employment of candidates of the Scheduled Castes and Scheduled Tribes is being followed.

(b) Does not arise.

RECRUITMENT TO THE GRADE OF A. E. S. AND A. E. E. S. CLASS II C. P. W. D.

6048. Shri S. D. Somasundaram : Will the Minister of Health and Family Planning and Works, Housing and Urban Development be pleased to state :

(a) whether it is a fact that the Central P. W. D. has decided to stop recruitment to the grade of A. E. S. and A. E. E. S. Class II as published in the latest C. P. W. D. News letter ;

(b) whether it is also a fact that no requisition has been placed with the U. P. S. C. for appointment on the basis of 1970 examination ;

(c) if so, whether it is proposed to withdraw the requisition placed with the U. P. S. C. for 1969 examination also as the reasons amounting to the decisions taken (a) and (b) are the same ; and

(d) if the reply to (a) and (b) be in negative, the action taken in avoiding such repeated mis-statements published and as to how soon the decade old rule will be modified ?

The Minister of Health and Family Planning and Works, Housing and Urban Development (Shri K. K. Shah) : (a) No Sir. But the question whether direct recruitment to the grade of Assistant Engineer (Civil) and Assistant Engineer